GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3775

TO BE ANSWERED ON THE 21st DECEMBER, 2021/ AGRAHAYANA 30, 1943 (SAKA)

BORDER AREA DEVELOPMENT PROGRAMME

3775. DR. JAYANT KUMAR ROY: DR. SUKANTA MAJUMDAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is implementing the Border Area Development Programme (BADP) in all border districts in 17 States through the State Governments;

(b) if so, the details thereof;

(c) the funds allocated and spent by the Government of West Bengal under the BADP during the last five years, district-wise including North Dinajpur and South Dinajpur;

(d) whether the Government has accorded 'Inprincipal' approval for issuance of identity cards to all Indian citizens living in all the border districts of the country, if so, the details thereof;

(e) whether the Government has further asked Registrar General of India (RGI) for preparing a scheme in this regard, if so, the present status thereof; and

(f) the other steps proposed to be taken by the Government to expedite the implementation of BADP in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NISITH PRAMANIK)

(a) & (b): Government of India is implementing the Border Area Development Programme(BADP) through the State Governments/UT Administrations in habitations located within 0-10 kms. from first habitation at international border in 460 border blocks of 117 Border Districts in 16 States and 2 UTs viz. Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Jammu & Kashmir(UT) and Ladakh(UT).

-2-

(c) Under BADP, each State/UT receives consolidated fund and funds to the districts are released by State Government/UT Administration. As per report from the State Government of West Bengal, details of fund allocated and spent in respect of districts having border habitations, including North Dinajpur and South Dinajpur, during last five years is enclosed at Annexure.

(d) & (e): The issuance of national identity cards to all Indian citizens, including those living in the border districts of the country is linked with preparation of National Register of Indian Citizen (NRIC) and is covered under section 14A of the Citizenship Act, 1955 and the Citizenship (Registration of Citizens & Issue of National Identity Cards) Rules, 2003. Till now, the Government has not taken any decision to prepare National Register of Indian Citizen (NRIC) at national level.

(f) Government of India has taken various steps to expedite the implementation and timely completion of infrastructural projects approved under BADP in border habitations. Some of these are development of online monitoring system for effective physical and financial monitoring; appointment of Prabhari Officers with mandate to visit sites and give feedback on implementation etc.

ANNEXURE

(Amount in Rs. Crore)

Year	2016-17		2017-18		2018-19		2019-20		2020-21	
District	Fund allocated	Fund spent out of allocation	Fund allocated	Fund spent out of allocation	Fund allocated	Fund spent out of allocation	Fund allocated	Fund spent out of allocation	Fund allocated	Fund spent out of allocation
North 24 Parganas	22.53	22.53	24	23.78	17.05	15.45	21.74	18.14	0	N/A
Nadia	18.84	18.84	24.64	23.93	15.44	14.91	20.29	16.57	0	N/A
Murshidabad	17.84	17.84	17.19	17.19	14.58	14.45	17.94	13.22	0	N/A
Maida	14.77	14.77	18.36	18.36	11.54	11.54	15.29	15.28	0	N/A
Dakshin Dinajpur	11.63	11.63	16.26	14.99	11.38	11.03	15.71	11.96	0	N/A
Uttar Dinajpur	24.46	24.42	27.04	26.6	19.71	17.37	27.82	20.1	0	N/A
Cooch Behar	21.95	21.95	25.43	25.36	17.62	17.37	23	20.89	0	N/A
Jalpaiguri	17.39	17.39	17.61	17.61	13.09	12.09	15.83	12.25	0	N/A
Alipurduar	12.56	12.56	14.53	14.53	9.18	5.33	12.1	10.12	0	N/A
Darjeeling	17.17	17.17	14.27	14.15	10.17	10.17	12.15	11.97	0	N/A
Kalimpong	1.26	1.26	3.89	3.89	2.45	2.45	3.31	3.24	0	N/A
State HQ	0.12	0.12	0.11	0.11	0.12	0.12	6.84	0.12	0	N/A
Total	180.52	180.48	203.33	200.5	142.33	132.28	192.02	153.86	0	N/A